

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:7127  
ANSWERED ON:11.05.2000  
RECOVERY FROM SAHARA AIRLINES  
CHINTAMAN NAVSHA WANAGA

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government and Airports Authority of India (AAI) have to recover a heavy amount from the Sahara Airlines;
- (b) if so the details thereof; and
- (c) the steps the Government propose to take to recover outstanding dues early?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) & (b): While there is no outstanding dues/payments to be made by M/s Sahara Airlines in respect of Inland Travel Tax (IATT), Rs. 2.08 crores is due from this airline to the Airports Authority of India.

(c) AAI has withdrawn credit facility granted to the Airlines and has introduced ` cash and carry ` system. Existing security deposit has been encashed and adjusted against dues and the amount of security deposit for this airline has also been enhanced.